

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 67**

TO BE ANSWERED ON THE 11TH DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)

USE OF RUBBER BULLETS FOR RIOT CONTROL

67. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has devised any strategy to procure and use guns compatible to use of rubber bullets for control of riots in the country so as to minimise the loss of lives due to firing;

(b) if so, the details thereof;

(c) the total number of license holders for possession of weapons till date along with the requirements, State-wise; and

(d) the Memorandum of Understanding (MoU) signed by Government with foreign companies during the last three years and its impact on supply and demand of civilian weapons in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b) As per available information, a number of less lethal alternatives are being used for riot control. Rubber bullet is one such less lethal option which is used with the guns compatible with them.

(c) This Ministry is maintaining the database of arms licences for the country in its portal-NDAL/ALIS. As on 04.12.2018, total 35,87,016 licences are registered on this portal for which Unique Identification Numbers have been generated. State-wise details may be seen in the Annexure.

(d) There is no such plan by the government to procure weapons for civilian purposes.

Annexure**LS USQ No. 67 dt. 11.12.2018**

	Application Entered in NDAL With UIN	Application Entered in ALIS With UIN	Total
1 ANDAMAN AND NICOBAR ISLANDS	283	4	287
2 ANDHRA PRADESH	5722	293	6015
3 ARUNACHAL PRADESH	34919	487	35406
4 ASSAM	18929	688	19617
5 BHUTAN	0	0	0
6 BIHAR	79065	1793	80858
7 CHANDIGARH	6413	206	6619
8 CHHATTISGARH	7906	272	8178
9 DADRA AND NAGAR HAVELI	129	1	130
10 DAMAN AND DIU	128	6	134
11 DELHI	38969	1651	40620
12 GOA	3426	157	3583
13 GUJARAT	59798	3340	63138
14 HARYANA	145690	6474	152164
15 HIMACHAL PRADESH	82712	8668	91380
16 JAMMU AND KASHMIR	445464	38563	484027
17 JHARKHAND	16771	522	17293
18 KARNATAKA	115543	1967	117510
19 KERALA	10210	390	10600
20 LAKSHADWEEP	0	0	0
21 MADHYA PRADESH	247107	11478	258585
22 MAHARASHTRA	86265	1753	88018
23 MANIPUR	26499	2775	29274
24 MEGHALAYA	19324	658	19982
25 MIZORAM	15555	648	16203
26 NAGALAND	38237	729	38966
27 ODISHA	20626	512	21138
28 PUDUCHERRY	288	10	298
29 PUNJAB	352490	33181	385671
30 RAJASTHAN	138484	1874	140358
31 SIKKIM	2450	39	2489
32 TAMIL NADU	22454	1161	23615
33 TELANGANA	8617	453	9070
34 TRIPURA	364	2	366
35 UTTAR PRADESH	1272896	15563	1288459
36 UTTARAKHAND	62358	3981	66339
37 WEST BENGAL	59399	1227	60626
TOTAL COUNT	3445490	141526	3587016